

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 116
CP (IB) No. 32/CB/2024

Proceedings under Section 95 (1) IBC

IN THE MATTER OF:

State Bank of India

V/S

Sabita Agarwal Personal Guarantor of ARSS Infrastructure Projects Ltd.

.....Applicant

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Dilip Mohapatra, Adv.
Mr. S.K. Ray, Adv.
Ms. R.Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv

For the Respondents

Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

ORDER

Ld. Counsel Mr. Dilip Kumar Mahapatra appeared for the Applicant. Ld. Counsel Mr. S.K. Acharya appeared for the Respondent. There is no representation for the RP, nor the report of RP is available in the DMS portal. RP is directed to file his report, if not already filed forthwith on or before the next date. Hence, list the matter on 19.07.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)